

**DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)**

Minutes of the meeting No. 21/12 of NC-VI held on 20.10.2011.

Meeting No. 21/12 for the licensing year 2011-12 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 20.10.2011 under the Chairmanship of Ms. Shubhra, Jt. DGFT. Following officers were present in the meeting.

S.N	Name of the Officer	Designation	Department
1	Sh. J.P. Maurya.	A.I.A.	MFPI
2	Sh. A.K. Ojha	A.D	MSME
3	Sh. S.K. Jain	D.O.	DIPP
4	Sh.C.Gangadharan	Dy.DGFT	DGFT
5	Sh. S.K. Panigrahi	E.O.	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 12 months as per Public Notice 37 dated 23.08.2007.

1	Case No.:1/13/85-ALC3/2011	314	Party Name:NATIONAL PEN & PLASTIC INDUSTRIES	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00060/AM12/		RLA File :03/95/040/00975/AM11/	Lic.No/Date:0310623901 29.03.2011	Approved
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I				
The case was considered by the committee as per agenda.The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011. As per the written comments the committee approved the case as under					
Export Item		Quantity	Import Item	Quantity	
Plastic Mechanical Pencil to contain 15,000 kgs .of SAN Moulding Powder.		50,00,000 Nos.	1. WB Mechanism(for lead size 0.7 MM)	50,00,000 Nos. (net to net accountability)	
			2. Eraser(6.7 MM Dia X 12 MM length)	50,00,000 Nos (net to net accountability)	
			3. Pencil lead (HB 0.7 MM dia X 100 MM length)	1,53,00,000 Nos. inclusive of 2% wastage	
			4.SAN moulding powder.	15750 kgs. inclusive of 5% wastage	
RA may take consequential action as per policy / procedure					

2	315 Case No.:1/19/85-ALC3/2011	Party Name:NATIONAL PEN & PLASTIC INDUSTRIES	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:																				
	HQ File :01/85/050/00094/AM12/	RLA File :03/95/040/00050/AM12/	Lic.No/Date:0310628991 02.05.2011	Approved																				
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I																							
The case was considered by the committee as per agenda. The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011. As per the written comments the committee approved the case as under																								
<table><tr><td>Export Item</td><td>Quantity</td><td>Import Item</td><td>Quantity</td></tr><tr><td>Plastic mechanical pencil to contain SAN moulding powder 15,000 kgs.</td><td>50,00,000 Nos.</td><td>1. WB mechanism (For Lead Size 0.7 MM)</td><td>50,00,000 Nos. (net to net accountability)</td></tr><tr><td>2. PP moulding powder (Indigenous 1500 kgs.)</td><td></td><td>2.Eraser (6.7 MM Dia X 12 MM length)</td><td>50,00,000 Nos. (net to net accountability)</td></tr><tr><td></td><td></td><td>3. Pencil lead (HB 0.7 MM dia X 100 MM length)</td><td>1,53,00,000 Nos. inclusive 2% wastage</td></tr><tr><td></td><td></td><td>4.SAN moulding powder.</td><td>15750 kgs. inclusive 5% wastage</td></tr></table>					Export Item	Quantity	Import Item	Quantity	Plastic mechanical pencil to contain SAN moulding powder 15,000 kgs.	50,00,000 Nos.	1. WB mechanism (For Lead Size 0.7 MM)	50,00,000 Nos. (net to net accountability)	2. PP moulding powder (Indigenous 1500 kgs.)		2.Eraser (6.7 MM Dia X 12 MM length)	50,00,000 Nos. (net to net accountability)			3. Pencil lead (HB 0.7 MM dia X 100 MM length)	1,53,00,000 Nos. inclusive 2% wastage			4.SAN moulding powder.	15750 kgs. inclusive 5% wastage
Export Item	Quantity	Import Item	Quantity																					
Plastic mechanical pencil to contain SAN moulding powder 15,000 kgs.	50,00,000 Nos.	1. WB mechanism (For Lead Size 0.7 MM)	50,00,000 Nos. (net to net accountability)																					
2. PP moulding powder (Indigenous 1500 kgs.)		2.Eraser (6.7 MM Dia X 12 MM length)	50,00,000 Nos. (net to net accountability)																					
		3. Pencil lead (HB 0.7 MM dia X 100 MM length)	1,53,00,000 Nos. inclusive 2% wastage																					
		4.SAN moulding powder.	15750 kgs. inclusive 5% wastage																					
RA may take consequential action as per policy / procedure.																								

3	Case No.:1/36/85-ALC3/2010	316	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:																
	HQ File :01/85/050/00146/AM11/		RLA File :05/23/040/00231/AM10/	Lic.No/Date:0510261679 01.04.2010	Approved																
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I																				
The case was considered by the committee as per agenda. The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011. As per the written comments the Committee approved the case as under																					
<table><tr><td>Export Item</td><td>Quantity</td><td>Import Item</td><td>Quantity</td></tr><tr><td>Pre Fabricated Telecom Shelter, Size (2200 (w)*2700 (L) * 2700 (H) mm) (Internal) with Cable Ladder,Panel Thickness, 40 MM (Net Weight 59.446 MT)</td><td>100 Nos.</td><td>1. Pre –Coated Galvanised Iron Coils 0.5 MM Thickness</td><td>26448 kgs. (Inclusive of 2.3 % wastage)</td></tr><tr><td></td><td></td><td>2.Polyol</td><td>10054 kgs. (inclusive of 4% wastage)</td></tr><tr><td></td><td></td><td>3.MDI (Isocynate)</td><td>12064 kgs. (inclusive of 4 % wastage)</td></tr></table>						Export Item	Quantity	Import Item	Quantity	Pre Fabricated Telecom Shelter, Size (2200 (w)*2700 (L) * 2700 (H) mm) (Internal) with Cable Ladder,Panel Thickness, 40 MM (Net Weight 59.446 MT)	100 Nos.	1. Pre –Coated Galvanised Iron Coils 0.5 MM Thickness	26448 kgs. (Inclusive of 2.3 % wastage)			2.Polyol	10054 kgs. (inclusive of 4% wastage)			3.MDI (Isocynate)	12064 kgs. (inclusive of 4 % wastage)
Export Item	Quantity	Import Item	Quantity																		
Pre Fabricated Telecom Shelter, Size (2200 (w)*2700 (L) * 2700 (H) mm) (Internal) with Cable Ladder,Panel Thickness, 40 MM (Net Weight 59.446 MT)	100 Nos.	1. Pre –Coated Galvanised Iron Coils 0.5 MM Thickness	26448 kgs. (Inclusive of 2.3 % wastage)																		
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		3.MDI (Isocynate)	12064 kgs. (inclusive of 4 % wastage)																		
RA may take consequential action as per policy / procedure.																					

4	317 Case No.:17/28/85-ALC3/2010	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00118/AM11/	RLA File :05/23/040/00103/AM11/	Lic.No/Date:0510269080 26.07.2010	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011.However as Net weight of unit of export product is not given by the firm . It is decided to call for the following information from the firm i.e Furnish Net weight of one unit of the export product			

	Case No.:9/4/85-ALC3/2011	318	Party Name:CRI LIMITED	
5	HQ File :01/85/050/00009/AM12/		RLA File :02/24/040/00040/AM11/	
Fixation of adhoc norms under para 4.7 of HBP, Vol.I				
The case was considered by the committee as per agenda. The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011. As per the written comments the Committee approved the case as under;-				
	Export Item	Quantity	Import Item	Quantity
	Ball pen/ Gel Pen Tips made of Nickel Silver Wire 1.60	17,95,57,883 Nos (Net Weight 10425 kgs)	1. Nickel Silver Wire 1.60 MM Dia	19200.00 kg Inclusive 90%wastage
			2. T.C.Balls of	181353.461 Thousand Nos. inclusive of 1% wastage

MM Dia.		Various Dia.	
RA may take consequential action as per policy / procedure			

6	Case No.:8/4/85-ALC3/2011	319	Party Name:CRI LIMITED	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:								
	HQ File :01/85/050/00008/AM12/		RLA File :02/24/040/00108/AM11/	Lic.No/Date:0210155349 24.02.2011	Approved								
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I												
	The case was considered by the committee as per agenda. The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011. As per the written comments committee approved the case as under												
	<table><tr><th>Export Item</th><th>Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td>Point Gel Tips containing (1) Stainless Steel Wire- 2144.976 KG (2)Tungsten Carbide Balls- 129955.35 Thousand Nos T/C Point Gel Tips</td><td>129955.350 Thousand Nos (Net Weight 2495.14 Kgs)</td><td>1. Stainless Steel Wire T/C Stainless Steel Wire 1.00 MM Dia. 2.Tungsten Carbide Balls T/C Tungsten Carbide Balls</td><td>4933.00 kg inclusive of 130 % wastage. 131254.903 thousand Nos. inclusive of 1% wastage.</td></tr></table>	Export Item	Quantity	Import Item	Quantity	Point Gel Tips containing (1) Stainless Steel Wire- 2144.976 KG (2)Tungsten Carbide Balls- 129955.35 Thousand Nos T/C Point Gel Tips	129955.350 Thousand Nos (Net Weight 2495.14 Kgs)	1. Stainless Steel Wire T/C Stainless Steel Wire 1.00 MM Dia. 2.Tungsten Carbide Balls T/C Tungsten Carbide Balls	4933.00 kg inclusive of 130 % wastage. 131254.903 thousand Nos. inclusive of 1% wastage.				
Export Item	Quantity	Import Item	Quantity										
Point Gel Tips containing (1) Stainless Steel Wire- 2144.976 KG (2)Tungsten Carbide Balls- 129955.35 Thousand Nos T/C Point Gel Tips	129955.350 Thousand Nos (Net Weight 2495.14 Kgs)	1. Stainless Steel Wire T/C Stainless Steel Wire 1.00 MM Dia. 2.Tungsten Carbide Balls T/C Tungsten Carbide Balls	4933.00 kg inclusive of 130 % wastage. 131254.903 thousand Nos. inclusive of 1% wastage.										
RA may take consequential action as per policy / procedure													

7	320	Party Name:GOLDEN TOBACCO LTD.	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	Case No.:8/28/85-ALC3/2010			
	HQ File :01/85/050/00109/AM11/	RLA File :34/24/040/00035/AM11/	Lic.No/Date:3410027451 07.07.2010	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments are awaited from DIPP. Reminder may be issued to expedite the comments and case may be placed before the committee on receipt of comments			

8	321	Party Name:HI-TECH OFFICE SYSTEMS	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	Case No.:2/6/85-ALC3/2011			
	HQ File :01/85/050/00024/AM12/	RLA File :03/94/040/00119/AM12/	Lic.No/Date:0310631357 16.05.2011	Approved
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011. As per the written comments the Committee approved the case on net to net basis as applied is as under:-			

Export Item	Quantity	Import Item	Quantity
Steel Pedestal Assembly Pedestal, Stringer, Screws, Nuts, Pedestal Caps.	4,00,000 Nos	1. Pre Galvanized Steel Pipe Size: 22.23X 1.5MX 3 M	20,000 Nos.
		2. Nut for STUD Size;D: 23.70MM, S:27.00 MM,H:8.00MM Thread:3/4-10.	8.00.000 N0s
		3. Screw Size: 6X 46 MM Gravitare Cross	16,00,000 Nos.
		4. STUD 100 MM Size ¾ PSW-10 TPI	4,00,000 Nos.
RA may take consequential action as per policy / procedure.			

9	322 Case No.:4/22/85-ALC3/2010	Party Name:MINDA CORPORATION LTD.	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00084/AM11/	RLA File :05/24/040/00169/AM11/	Lic.No/Date:0510272403 08.09.2010	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments are awaited from DIPP. As desired by DIPP a complete set of application with latest information received from the firm may be forwarded to DIPP with the request to expedite their comments and case may be placed before the committee on receipt of comments			

10	323 Case No.:13/21/85-ALC3/2011	Party Name:TASTE L FINE FOOD PRIVATE LIMITED	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00115/AM12/	RLA File :03/95/040/00383/AM12/	Lic.No/Date:0310652467 08.09.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments are awaited from MFPI. Case may be placed before the committee on receipt of comments			

11	324 Case No.:12/21/85-ALC3/2011	Party Name:GADRE MARINE EXPORT PVT LTD	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00114/AM12/	RLA File :03/94/040/00478/AM12/	Lic.No/Date:0310651884 06.09.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments are awaited from MPEDA. Case may be placed before the committee on receipt of comments			

12	325 Case No.:14/21/85-ALC3/2011	Party Name:WESTERN INDIA CASHEW COMPANY (P) LTD.,	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00116/AM12/	RLA File :32/24/040/00028/AM12/	Lic.No/Date:3210049820 09.09.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments are awaited from MFPI. Case may be placed before the committee on receipt of comments			

13	326 Case No.:6/21/85-ALC3/2011	Party Name:WESTERN INDIA CASHEW COMPANY (P) LTD.,	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00108/AM12/	RLA File :32/24/040/00019/AM12/	Lic.No/Date:3210049770 07.09.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments are awaited from MFPI. Case may be placed before the committee on receipt of comments			

14	327 Case No.:11/21/85-ALC3/2011	Party Name:ACG ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00113/AM12/	RLA File :03/94/040/00399/AM12/	Lic.No/Date:0310649240 18.08.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments are awaited from Deptt. of Pharmaceuticals. Case may be placed before the committee on receipt of comments RA to take consequential action as per policy procedure			

15	328 Case No.:8/21/85-ALC3/2011	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00110/AM12/	RLA File :03/94/040/00417/AM12/	Lic.No/Date:0310647666 10.08.2011	Approved
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The case was discussed in the committee with the technical representative of MFPI and MSME and it is decided to allow inputs in the ratio of 2.31 K.G of Cocoa Beans Dried & Fermented for 1 K.G of Cocoa Butter RA to take consequential action as per policy procedure			

16	329 Case No.:7/21/85-ALC3/2011	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00109/AM12/	RLA File :03/94/040/00416/AM12/	Lic.No/Date:0310647670 10.08.2011	Approved
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			

	The case was considered by the committee as per agenda. The case was discussed in the committee with the technical representative of MFPI and MSME and it is decided to allow inputs in the ratio of 2.31 K.G of Cocoa Beans Dried & Fermented for 1 K.G of Cocoa Butter.		
	RA to take consequential action as per policy procedure		

17	330 Case No.:10/21/85-ALC3/2011	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00112/AM12/	RLA File :03/94/040/00423/AM12/	Lic.No/Date:0310648445 12.08.2011	Approved
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The case was discussed in the committee with the technical representative of MFPI and MSME and it is decided to allow inputs in the ratio of 2.31 K.G of Cocoa Beans Dried & Fermented for 1 K.G of Cocoa Butter.			
	RA to take consequential action as per policy procedure			

18	331 Case No.:9/21/85-ALC3/2011	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00111/AM12/	RLA File :03/94/040/00428/AM12/	Lic.No/Date:0310648398 12.08.2011	Approved
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The case was discussed in the committee with the technical representative of MFPI and MSME and it is decided to allow inputs in the ratio of 2.31 K.G of Cocoa Beans Dried & Fermented for 1 K.G of Cocoa Butter.			
	RA to take consequential action as per policy procedure			

19	332 Case No.:15/21/85-ALC3/2011	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00117/AM12/	RLA File :03/95/040/00511/AM12/	Lic.No/Date:0310657618 03.10.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from MPEDA.			

20	333 Case No.:16/21/85-ALC3/2011	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00118/AM12/	RLA File :03/95/040/00512/AM12/	Lic.No/Date:0310657623 03.10.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from MPEDA.			

21	334	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	Case No.:17/21/85-ALC3/2011			
	HQ File :01/85/050/00119/AM12/	RLA File :03/95/040/00514/AM12/	Lic.No/Date:0310657628 03.10.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from MPEDA			

22	335	Party Name:SUNNY EXPORTS,	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	Case No.:3/21/85-ALC3/2011			
	HQ File :01/85/050/00105/AM12/	RLA File :33/24/040/00008/AM12/	Lic.No/Date:3310019456 12.08.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from Textile Commissioner			

23	336	Party Name:SUNNY EXPORTS,	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	Case No.:4/21/85-ALC3/2011			
	HQ File :01/85/050/00106/AM12/	RLA File :33/24/040/00011/AM12/	Lic.No/Date:3310019749 07.09.2011	Deferred:
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from Textile Commissioner			

24	337	Party Name:ARISTO TEXCON PVT.LTD.	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	Case No.:5/21/85-ALC3/2011			
	HQ File :01/85/050/00107/AM12/	RLA File :02/24/040/00099/AM12/	Lic.No/Date:0210165324 06.09.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from Textile Commissioner			

25	338 Case No.:1/21/85-ALC3/2011	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00103/AM12/	RLA File :31/83/040/00122/AM12/	Lic.No/Date:3110050451 20.09.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from MFPI.			

26	339 Case No.:2/21/85-ALC3/2011	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:
	HQ File :01/85/050/00104/AM12/	RLA File :31/83/040/00121/AM12/	Lic.No/Date:3110050506 22.09.2011	Deferred
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I			
	The case was considered by the committee as per agenda. The committee decided to defer the case as hard copy of the application is not received. The RA concerned may be requested to furnish the hard copy of the application and comments may be sought from MFPI.			

27	340	Party Name:FARWOOD INDUSTRIES LTD	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status:																
	HQ File :01/85/050/00263/AM10/	RLA File :04/24/40/108/AM10	Lic.No/Date:0410109498 18.11.2009	Approved																
	Fixation of adhoc norms under para 4.7 of HBP, Vol.I																			
The case was considered by the committee as per agenda. The committee noted the comments furnished by the DIPP (TSW) vide their letter dated 20.10.2011. As per the written comments committee approved the case as under																				
<table><tr><td>Export Item</td><td>Quantity</td><td>Import Item</td><td>Quantity</td></tr><tr><td>1. Wood work and Joinery 75 mm thick wooden partition made up of 50 mm hard wood frame and both side covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.</td><td>451 Sq.Mt.</td><td>1. Relevant Solid Hard Wood</td><td>Net + 20%</td></tr><tr><td></td><td></td><td>2. Relevant Plain MDF of thickness 12mm</td><td>Net + 24%</td></tr><tr><td>2. Wood work and Joinery 75 mm thick Pelmet made up of 50 mm hard wood frame and both side & bottom covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.</td><td>2045Sq.Mt.</td><td>3. Relevant Veneer of 0.5MM</td><td>Net + 20%</td></tr></table>					Export Item	Quantity	Import Item	Quantity	1. Wood work and Joinery 75 mm thick wooden partition made up of 50 mm hard wood frame and both side covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.	451 Sq.Mt.	1. Relevant Solid Hard Wood	Net + 20%			2. Relevant Plain MDF of thickness 12mm	Net + 24%	2. Wood work and Joinery 75 mm thick Pelmet made up of 50 mm hard wood frame and both side & bottom covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.	2045Sq.Mt.	3. Relevant Veneer of 0.5MM	Net + 20%
Export Item	Quantity	Import Item	Quantity																	
1. Wood work and Joinery 75 mm thick wooden partition made up of 50 mm hard wood frame and both side covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.	451 Sq.Mt.	1. Relevant Solid Hard Wood	Net + 20%																	
		2. Relevant Plain MDF of thickness 12mm	Net + 24%																	
2. Wood work and Joinery 75 mm thick Pelmet made up of 50 mm hard wood frame and both side & bottom covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.	2045Sq.Mt.	3. Relevant Veneer of 0.5MM	Net + 20%																	

3. Wood work and Joinery 75 mm thick Wall panelling made up of 50 mm hard wood frame and both side & bottom covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.	2325 Sq.Mt.	4. P.U. Top Coat	0.336Litre per Sq. Metre of export product.
4. Wood work and Joinery 75 mm thick Wall panelling of 1550mm height made up of 50 mm hard wood frame and both side & bottom covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.	120Mt.	5. Stain	0.0196Litre per Sq. Metre of export product.
		6. P.U. Sealer	0.504 Litre per Sq. Metre of export product
		7. Veneer Glue	0.21Kg per Sq. Metre of export product
5. Wood work and Joinery 75 mm thick Wall panelling of 250mm mm vide made up of 50 mm hard wood frame and both side & bottom covered with 12 mm MDF and 0.5 mm veneer finished with one coat sealer and two coats of Polyurithene.	120Mt		

* The above 7 Nos of import items and quantity are recommended for each export items at sl no. 1 to 5.

6. Wood work and Joinery-6mm thick mirror with 12 mm thick commercial plywood with stainless steel beading	312Sq. Metre	1. Relevant 6mm thick Mirror	Net + 5%
		2. Relevant 12mm thick commercial plywood	Net +20%
		3. Relevant 18mm thick stainless steel Beading	Net +2%
		4. Glue	0.21Kg/Sq. Mt. content in export product.
7. Wood work and Joinery-wardrobes made up of Honeycomb and MDF covered with veneer and finished with one coat sealer and two coats of Polyurithene	111Nos.	1. Relevant 30mm thick Honeycomb.	Net + 20%
		2. Relevant 12mm Plain MDF	Net + 24%
		3. Relevant 4mm Plain MDF.	Net + 24%
		4. Relevant 0.5mm Veneer	
		5. P.U. Top Coat.	Net + 20%
		6. Stain	0.336 Litre per Sq. Metre of export product.
		7. P.U. Sealer	0.0196 Litre per Sq. Metre of export product
		8. Veneer Glue	0.504 Litre per Sq. Metre of export product.
			0.21Kg per Sq. Metre of export product.
8. Wood Work and Joinery -54 mm thick single leaf 1 hour fire rated door	111Nos.	1.Relevant Solid Hard Wood.	Net +20
		2. Relevant 54mm thick fire rated door panel	Net +10%

		3. Relevant 4mm thick Plain MDF.	Net +24%
		4. Relevant 12mm thick commercial plywood.	Net +20%
		5. Relevant 0.5mm thick Veneer.	Net +20%

		6. P.U. Top Coat	0.336 Litre per Sq. Metre of export product.
		7. Stain	0.0196 Litre per Sq. Metre of export product.
		8. Sealer	0.504 Litre per Sq. Metre of export product
		9. Relevant Intumescent Strips of 20mm width X 4mm thick X 2.1 Mtr length	Net to net
		10. Ball Bearing Butt Hinges	Net to net
		11. Conceal Door Closer	Net to net
		12. Door Viewer	Net to net
		13. Glue	0.21Kg per Sq. Metre of export product.
9. Wood work and joinery-42mm thick single leaf interconnecting door	51Sq. Mtr.	1. Relevant Solid Hard Wood	Net +20%
		2. Relevant Honey Comb	Net +20%
		3. Relevant 6mm thick commercial ply	Net +20%
		4. Relevant 0.5mm Veneer	Net +20%
		5. Glue	0.21Kg Sq Metre of export product
		6. P.U. Top Coat	0.168Litre per Sq. Metre of export product.
		7. Stain	0.0196 Litre per Sq. Metre of export product
		8. Sealer	0.504 Litre per Sq. Metre of export product
10. Wood work and joinery 44mm thick single leaf sliding door panel made up of 70X30mm thick hardwood both side of the door frame covered with 4mm commercial plywood 4mm plain MDF and 0.5mm Veneer finished with 1coat sealer and 2 coats of Polyurethane	689Sq. Mtr.	1. Relevant Hard Wood	Net +20%
		2. Relevant 4mm thick commercial plywood	Net +20%
		3. Relevant 4mm thick Plain MDF	Net +24%
		4. 0.5mm thick Veneer	Net +20%
		5. Veneer Glue	0.21Kg Sq Metre of export product
		6. 30mm thick honey comb	Net +20%
		7. P.U. Top coat	0.168 Litre per Sq. Metre of export product
		7. Stain	0.0196 Litre per Sq. Metre of export product
		8. Sealer	0.504 Litre per Sq. Metre of export product

11. Wood work and joinery – Window Cladding made up of MDF	719Mtr	1. Relevant 12mm thick MDF	Net +24%
		2. Relevant 12mm thick commercial ply	Net +20%
12. Wood work and joinery- Door Cladding of 3mm thick Veneer.	333Sq. Mtr	1. Relevant Veneer	Net +20%
		2. Veneer glue	0.21Kg per Sq. Metre of export product
			Net +24%

		3. Relevant 4mm thick MDF 4. P.U. Top coat 5. Stain 6. Sealer	0.168 Litre per Sq. Metre of export product. 0.196 Litre per Sq. Metre of export product. 0.336 Litre per Sq. Metre of export product.
13. Wood work and joinery-Door cladding of 15mm thick Veneer	222Sq. Mtr	1. Relevant 12mm thick Plain MDF 2. Relevant 4mm thick MDF 3. Relevant 0.5mm thick Veneer 4. Veneer Glue 5. P.U. Top Coat 6. Stain 7. Sealer	Net + 24% Net +24% Net +20% 0.21Kg per Sq. Metre of export product. 0.168Litre per Sq. Metre of export product 0.126Litre per Sq. Metre of export product 0.336Litre per Sq. Metre of export product
14. Wood work and joinery-Vanity cum Mini Barunit	300 Nos.	1. Relevant 12mm thick Commercial Ply 2. Relevant 4mm thick MDF 3. Relevant 0.5mm thick Veneer 4. Relevant 1mm thick Laminate 5. P.U. top Coat 6. Stain 8. Sealer 9. Veneer Glue	Net +20% Net +24% Net +20% Net +20% 0.336Litre per Sq. Metre of export product 0.0196Litre per Sq. Metre of export product 0.504Litre per Sq. Metre of export product 0.21Kg per Sq. Metre of export product
RA may take consequential action as per policy/procedure.			

8	341	Party Name:INDIAN WRITING INSTRUMENTS PVT. LTD	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status: Deferred
	HQ File :01/85/162/031/AM12	Modification of SION C-1888 for the export product 'Ball Pen tips of Nickel Silver Wire'.		
	The case was considered by the committee as per agenda. The committee decided to defer the case as firm has not furnished the information so for. The reminder may be issued to the firm to furnish the required information at the earliest.			

29	342	Party Name:CRI LTD., KOLKATA	Meet No/Date:21/85-ALC3/2011 20.10.2011	Status: Approved
	HQ File :01/85/162/242/AM11	Fixation of SION for export product 'Ball Pen tips made of Nickel Silver Wire 1.60mm Dia and T.C. Balls of various Dia'		
	The case was considered by the committee as per agenda.This case was earlier considered and approved by the committee in its meeting held on 22.4.2011as per the comments of DIPP vide their letter no. 7/232/09/TSW dated 21.3.2011. DIPP also recommended 1% wastage instead of 2% allowed in similar five existing SIONs already exists i.e C-864,C-1768, C-1802, C-1888 & C-1937.			
For the sake of clarity DIPP was requested to furnish the quantity in KGs and in Nos of all export and import items in the above SIONs. Now DIPP vide their letter dated 22.9.2011 has stated that data/ information would be required from the manufacturers and it would not be possible to indicate the weight of the export product of these SIONs at this stage.				
In view of above the Committee again considered the case and decided to notify the SION for the export product "Ball Pen Tips of Nickel Silver Wire of 1.60 MM diameter " as under:-				
Export Item		Qty.	Import Item	Qty
Ball Pen Tips of nickel Silver Wire of 1.60mm diameter		1.0Million Number (61.9Kg)	1. Nickel Silver Wire Dia 1.60mm of relevant grade	1.90Kg/Kg content in the export product.

			2. Tungsten Carbide Balls	1.01million Nos.
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Committee recommended for issue of Public Notice for SION for the export product' Ball Pen Tips of nickel Silver Wire of 1.60mm diameter'

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